- (b) the steps being taken by Government to provide pure drinking water in all these districts;
 - (c) the details of steps taken for Morena district; and
- (d) the total estimated fund to be spent in all these projects and the amount to be spent in Morena district?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): (a) As reported by the Madhya Pradesh State Government there are 32 districts which have quality affected habitations i.e. habitations with at least one source affected by Fluoride, Brackishness, Iron, Nitrate and multiple water quality problem. These Districts are Raisen, Sehore, Rajgarh, Vidisha, Betul, Indore, Dhar, Jhabua, Alirajpur, Khargone, Ujain, Ratlam, Madnsour, Neemach, Dewas, Shajapur, Datia, Guna, Shivpuri, Morena, Sheopur, Bhind, Sagar, Chhatarpur, Rewa, Umaria, Jabalpur, Balaghat, Mandla, Dindori, Seoni and Chhindwara.

- (b) The State Government has reported that schemes for providing alternative safe drinking water sources in 23 water qualify affected districts have been prepared and sanctioned. Total cost of the schemes is Rs. 718.78 crore to cover 5816 habitations. As reported by the State Government, as on 23.3.2012, out of these, 9 schemes have been completed and 14 schemes are on-going. So far 3111 habitations have been covered. The expenditure incurred so far is Rs.439.64 crore.
- (c) and (d) In Morena District, there are 3829 habitations out of which 3708 habitations have been covered with 100% population coverage as per 55 Ipcd norms. 121 habitations are partially covered and 19 are quality affected. 9 schemes are being implemented for covering 13 quality affected habitations in Morena District for Rs.246.29 lakh. Cost of the remaining schemes covering 108 partially covered habitations is Rs.155.00 lakh. The expenditure incurred on schemes covering the 13 quality affected habitations up to 23rd March, 2012 is Rs.25.68 lakh and are targeted to be completed in 2012-13.

Availability of pure drinking water in villages

1397. SHRI K.E. ISMAIL:

SHRI R.C. SINGH:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- whether it is a fact that even after so many decades post-Independence, pure drinking water is not simply available in a large number of villages throughout the country;
 - (b) if so, the details thereof with a number of such villages, State-wise;
- (c) whether Government has taken any expeditious scheme to provide pure drinking water in those villages; and

The Budget

(d) if so, the details thereof with targeted time-frame by which these villages would be provided with pure drinking water?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): (a) and (b) As per data reported by the States on the Integrated Management Information System (IMIS) of the Ministry as on 21.3.2012, there are 16,64,186 rural habitations in the country. Out of this 12,46,316 habitations are fully covered with provision of safe and adequate drinking water supply, 3,12,960 habitations are partially covered and 1,04,910 habitations are quality affected. A statement showing the State-wise details is given in Statement (See below)

(c) and (d) The Ministry of Drinking Water and Sanitation administers through the States the centrally sponsored scheme, National Rural Drinking Water Programme (NRDWP) for providing financial and technical assistance to the States to supplement their efforts to provide safe and adequate drinking water to the rural areas. The State Governments are vested with powers to plan, execute and implement drinking water supply schemes under NRDWP. The Government of India is taking steps to cover all habitations with safe and adequate drinking water supply on a continuous basis.

Statement Status of Rural Habitation in respect of Drinking Water Supply (As on IMIS as on 21.3.2012)

| Sl.No. State | | Total | Habitation | | |
|--------------|-------------------|------------|------------------|----------------------|---------------------|
| | | Habitation | Fully Covered | Partially Covered | Quality Affected |
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1. | Andhra Pradesh | 72407 | 42797 | 29123 | 487 |
| 2. | Bihar | 107642 | 81055 | 11057 | 15530 |
| 3. | Chattisgarh | 72329 | 39137 | 26484 | 6708 |
| 4. | Goa | 347 | 302 | 45 | 0 |
| 5. | Gujarat | 34415 | 33825 | 441 | 149 |
| 6. | Haryana | 7385 | 5939 | 1432 | 14 |
| 7. | Himachal Pradesh | 53201 | 41747 | 11454 | 0 |
| 8. | Jammu and Kashmir | 12826 | 5689 | 7112 | 25 |
| 9. | Jharkhand | 120154 | 118496 | 1125 | 533 |
| 10. | Karnataka | 59532 | 28019 | 24943 | 6570 |
| 11. | Kerala | 11883 | 10956 | Ő | 927 |
| 12. | Madhya Pradesh | 127197 | 88640 | 36026 | 2531 |
| 13. | Maharashtra | 98842 | 87346 | 9715 | 1781 |

| 14. Orissa 141928 73610 54701 13 15. Punjab 15338 12174 3116 16. Rajasthan 121133 69479 23064 28 17. Tamil Nadu 94500 90312 3737 4 18. Uttar Pradesh 260110 238031 21403 6 19. Uttarakhand 39142 27743 11385 20. West Bengal 95395 87401 3746 4 21. Arunachal Pradesh 5612 2888 2724 22. Assam 86976 47172 23573 16 23. Manipur 2870 1567 1301 24. Meghalaya 9326 5322 3905 25. Mizoram 777 664 113 26. Nagaland 14322 989 312 27. Sikkim 2498 1786 712 28. Tripura 8132 2535 49 53 29. Andaman and Nicobar 491 433 58 30. Chandigarh 18 18 0 31. Dadra and Nagar Haveli <td< th=""><th>50</th><th rowspan="2">The Budget 2</th><th colspan="2">[RAJYA SABHA]</th><th>(General)</th><th>, 2012-13</th></td<> | 50 | The Budget 2 | [RAJYA SABHA] | | (General) | , 2012-13 |
|--|-----|------------------------|---------------|---------------|-----------|------------|
| 15. Punjab 15338 12174 3116 16. Rajasthan 121133 69479 23064 28 17. Tamil Nadu 94500 90312 3737 3737 18. Uttar Pradesh 260110 238031 21403 6 19. Uttarakhand 39142 27743 11385 20. West Bengal 95395 87401 3746 4 21. Arunachal Pradesh 5612 2888 2724 22. Assam 86976 47172 23573 16 23. Manipur 2870 1567 1301 24. Meghalaya 9326 5322 3905 25. Mizoram 777 664 113 26. Nagaland 14322 989 312 27. Sikkim 2498 1786 712 28. Tripura 8132 2535 49 53 29. Andaman and Nicobar 491 433 58 30. Chandigarh 18 18 0 31. Dadra and Nagar Haveli 70 0 70 32. Daman and Diu 21 | 1 | | 3 | 4 | 5 | 6 |
| 16. Rajasthan 121133 69479 23064 283 17. Tamil Nadu 94500 90312 3737 18. Uttar Pradesh 260110 238031 21403 6 19. Uttarakhand 39142 27743 11385 20. West Bengal 95395 87401 3746 4 21. Arunachal Pradesh 5612 2888 2724 22. Assam 86976 47172 23573 16 23. Manipur 2870 1567 1301 24. Meghalaya 9326 5322 3905 25. Mizoram 777 664 113 26. Nagaland 1432 989 312 27. Sikkim 2498 1786 712 28. Tripura 8132 2535 49 5 29. Andaman and Nicobar 491 433 58 30. Chandigarh 18 18 0 31. Dadra and Nagar Haveli 70 0 70 32. Daman and Diu 21 0 0 33. Delhi 0 0 < | 14. | Orissa | 141928 | 73 610 | 54701 | 13617 |
| 17. Tamil Nadu 94500 90312 3737 18. Uttar Pradesh 260110 238031 21403 19. Uttarakhand 39142 27743 11385 20. West Bengal 95395 87401 3746 4 21. Arunachal Pradesh 5612 2888 2724 22. Assam 86976 47172 23573 16 23. Manipur 2870 1567 1301 24. Meghalaya 9326 5322 3905 25. Mizoram 3777 664 113 26. Nagaland 1432 989 312 27. Sikkim 2498 1786 712 28. Tripura 8132 2535 49 53 29. Andaman and Nicobar 491 433 58 30. Chandigarh 18 18 0 31. Dadra and Nagar Haveli 70 0 70 32. Daman and Diu 21 0 0 33. Delhi 0 0 0 34. Lakshadweep 9 0 9 35. Puducherry | 15. | Punjab | 15338 | 12174 | 3116 | 48 |
| 18. Uttar Pradesh 260110 238031 21403 0 19. Uttarakhand 39142 27743 11385 20. West Bengal 95395 87401 3746 4 21. Arunachal Pradesh 5612 2888 2724 22. Assam 86976 47172 23573 16 23. Manipur 2870 1567 1301 24. Meghalaya 9326 5322 3905 25. Mizoram 7777 664 113 26. Nagaland 1432 989 312 27. Sikkim 2498 1786 712 28. Tripura 8132 2535 49 55 29. Andaman and Nicobar 491 433 58 30. Chandigarh 18 18 0 31. Dadra and Nagar Haveli 70 0 70 32. Daman and Diu 21 0 0 34. Lakshadweep 9 0 9 35. Puducherry 248 244 4 | 16. | Rajasthan | 121133 | 69479 | 23064 | 28590 |
| 19. Uttarakhand 39142 27743 11385 20. West Bengal 95395 87401 3746 45 21. Arunachal Pradesh 5612 2888 2724 22. Assam 86976 47172 23573 16 23. Manipur 2870 1567 1301 24. Meghalaya 9326 5322 3905 25. Mizoram 777 664 113 26. Nagaland 1432 989 312 27. Sikkim 2498 1786 712 28. Tripura 8132 2535 49 53 29. Andaman and Nicobar 491 433 58 30. Chandigarh 18 18 0 31. Dadra and Nagar Haveli 70 0 70 32. Daman and Diu 21 0 0 33. Delhi 0 0 0 34. Lakshadweep 9 0 9 35. Puducherry 248 244 4 | 17. | Tamil Nadu | 94500 | 90312 | 3737 | 451 |
| 20. West Bengal 95395 87401 3746 44 21. Arunachal Pradesh 5612 2888 2724 22. Assam 86976 47172 23573 16 23. Manipur 2870 1567 1301 24. Meghalaya 9326 5322 3905 25. Mizoram 777 664 113 26. Nagaland 1432 989 312 27. Sikkim 2498 1786 712 28. Tripura 8132 2535 49 53 29. Andaman and Nicobar 491 433 58 30. Chandigarh 18 18 0 31. Dadra and Nagar Haveli 70 0 70 32. Daman and Diu 21 0 21 33. Delhi 0 0 0 34. Lakshadweep 9 0 9 35. Puducherry 248 244 4 | 18. | Uttar Pradesh | 260110 | 238031 | 21403 | 676 |
| 21. Arunachal Pradesh 5612 2888 2724 22. Assam 86976 47172 23573 167 23. Manipur 2870 1567 1301 24. Meghalaya 9326 5322 3905 25. Mizoram 777 664 113 26. Nagaland 1432 989 312 27. Sikkim 2498 1786 712 28. Tripura 8132 2535 49 55 29. Andaman and Nicobar 491 433 58 30. Chandigarh 18 18 0 31. Dadra and Nagar Haveli 70 0 70 32. Daman and Diu 21 0 0 33. Delhi 0 0 0 34. Lakshadweep 9 0 9 35. Puducherry 248 244 4 | 19. | Uttarakhand | 39142 | 27743 | 11385 | 14 |
| 22. Assam 86976 47172 23573 16. 23. Manipur 2870 1567 1301 24. Meghalaya 9326 5322 3905 25. Mizoram 777 664 113 26. Nagaland 1432 989 312 27. Sikkim 2498 1786 712 28. Tripura 8132 2535 49 55 29. Andaman and Nicobar 491 433 58 30. Chandigarh 18 18 0 31. Dadra and Nagar Haveli 70 0 70 32. Daman and Diu 21 0 21 33. Delhi 0 0 0 34. Lakshadweep 9 0 9 35. Puducherry 248 244 4 | 20. | West Bengal | 95395 | 87401 | 3746 | 4248 |
| 23. Manipur 2870 1567 1301 24. Meghalaya 9326 5322 3905 25. Mizoram 777 664 113 26. Nagaland 1432 989 312 27. Sikkim 2498 1786 712 28. Tripura 8132 2535 49 55 29. Andaman and Nicobar 491 433 58 30. Chandigarh 18 18 0 31. Dadra and Nagar Haveli 70 0 70 32. Daman and Diu 21 0 0 33. Delhi 0 0 0 34. Lakshadweep 9 0 9 35. Puducherry 248 244 4 | 21. | Arunachal Pradesh | 5612 | 2888 | 2724 | <u>O</u> . |
| 24. Meghalaya 9326 5322 3905 25. Mizoram 777 664 113 26. Nagaland 1432 989 312 27. Sikkim 2498 1786 712 28. Tripura 8132 2535 49 55 29. Andaman and Nicobar 491 433 58 30. Chandigarh 18 18 0 31. Dadra and Nagar Haveli 70 0 70 32. Daman and Diu 21 0 21 33. Delhi 0 0 0 34. Lakshadweep 9 0 9 35. Puducherry 248 244 4 | 22. | Assam | 86976 | 47172 | 23573 | 16231 |
| 25. Mizoram 777 664 113 26. Nagaland 1432 989 312 27. Sikkim 2498 1786 712 28. Tripura 8132 2535 49 55 29. Andaman and Nicobar 491 433 58 30. Chandigarh 18 18 0 31. Dadra and Nagar Haveli 70 0 70 32. Daman and Diu 21 0 21 33. Delhi 0 0 0 34. Lakshadweep 9 0 9 35. Puducherry 248 244 4 | 23. | Manipur | 2870 | 1567 | 1301 | 2 |
| 26. Nagaland 1432 989 312 27. Sikkim 2498 1786 712 28. Tripura 8132 2535 49 53 29. Andaman and Nicobar 491 433 58 30. Chandigarh 18 18 0 31. Dadra and Nagar Haveli 70 0 70 32. Daman and Diu 21 0 21 33. Delhi 0 0 0 34. Lakshadweep 9 0 9 35. Puducherry 248 244 4 | 24. | Meghalaya | 9326 | 5322 | 3905 | 99 |
| 27. Sikkim 2498 1786 712 28. Tripura 8132 2535 49 53 29. Andaman and Nicobar 491 433 58 30. Chandigarh 18 18 0 31. Dadra and Nagar Haveli 70 0 70 32. Daman and Diu 21 0 21 33. Delhi 0 0 0 34. Lakshadweep 9 0 9 35. Puducherry 248 244 4 | 25. | Mizoram | 777 | 664 | 113 | O: |
| 28. Tripura 8132 2535 49 53 29. Andaman and Nicobar 491 433 58 30. Chandigarh 18 18 0 31. Dadra and Nagar Haveli 70 0 70 32. Daman and Diu 21 0 21 33. Delhi 0 0 0 34. Lakshadweep 9 0 9 35. Puducherry 248 244 4 | 26. | Nagaland | 1432 | 989 | 312 | 131 |
| 29. Andaman and Nicobar 491 433 58 30. Chandigarh 18 18 0 31. Dadra and Nagar Haveli 70 0 70 32. Daman and Diu 21 0 21 33. Delhi 0 0 0 34. Lakshadweep 9 0 9 35. Puducherry 248 244 4 | 27. | Sikkim | 2498 | 1786 | 712 | Ŏ. |
| 30. Chandigarh 18 18 0 31. Dadra and Nagar Haveli 70 0 70 32. Daman and Diu 21 0 21 33. Delhi 0 0 0 34. Lakshadweep 9 0 9 35. Puducherry 248 244 4 | 28. | Tripura | 8132 | 2535 | 49 | 5548 |
| 31. Dadra and Nagar Haveli 70 0 70 32. Daman and Diu 21 0 21 33. Delhi 0 0 0 34. Lakshadweep 9 0 9 35. Puducherry 248 244 4 | 29. | Andaman and Nicobar | 491 | 433 | 58 | Ö. |
| 32. Daman and Diu 21 0 21 33. Delhi 0 0 0 34. Lakshadweep 9 0 9 35. Puducherry 248 244 4 | 30. | Chandigarh | 18 | 18 | Ò | 0 |
| 33. Delhi 0 0 0 34. Lakshadweep 9 0 9 35. Puducherry 248 244 4 | 31. | Dadra and Nagar Haveli | 70 | Ø | 70 | O. |
| 34. Lakshadweep 9 6 9 35. Puducherry 248 244 4 | 32. | Daman and Diu | 21 | Õ | 21 | 0 |
| 35. Puducherry 248 244 4 | 33. | Delhi | Ø | Ö | Ø | O: |
| <u>_</u> | 34. | Lakshadweep | 9 | 0 | 9 | 0 |
| Total 1664186 1246316 312960 1049 | 35. | Puducherry | 248 | 244 | 74 | Q. |
| | | Total | 1664186 | 1246316 | 312960 | 104910 |

Schools covered under Jalmani programme

1398. SHRIMATI KANIMOZHI: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) how many schools have been covered under the Jalmani Programme, to provide water purification systems in rural schools during the last year, State-wise;
 - (b) the total annual financial allocation made for this scheme; and
- (c) whether the targeted number of schools to be covered under the scheme during the past three years was achieved?